

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-279-2020

JSW Steel Ltd and Anr.

... **Petitioners.**

Versus

State of Goa and anr.

... **Respondents**

Mr. Abhijit Gosavi, Advocate for the Petitioners.

Mr. Devidas J. Pangam, Advocate General with Mr. Deep Shirodkar,
Additional Government Advocate for the Respondents.

**Coram : M. S. SONAK &
M. S. JAWALKAR, JJ**

Date: 20th October, 2020

P.C.

Not before the Bench of which one of us, (M. S. Sonak, J) is a
Member.

M. S. JAWALKAR, J.

M. S. SONAK, J.